GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2331 TO BE ANSWERED ON JANUARY 02, 2018

HOUSING FACILITY FOR WEAKER SECTION

No. 2331 SHRI LAXMI NARAYAN YADAV:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of people belonging to weaker section of society to whom houses have been allocated by the Government in Madhya Pradesh under various schemes during the last three years;
- (b) the number of urban poor who are not having housing facility in the State at present; and
- (c) the details of the efforts being made by the Government to ensure that all the people get housing facility?

ANSWER MINISTER OF STATE FOR HOUSING & URBAN AFFAIRS

[SHRI HARDEEP SINGH PURI]

(a) & (c): In pursuance of the Government's vision of facilitating housing to all by 2022, the Government is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY (U)]. The Mission aims to provide assistance to all States/UTs including the State of Madhya Pradesh in addressing the housing requirements of the slum dwellers and other urban poor.

Under the PMAY (U) Mission, Central Assistance of Rs. 5500.43 Crores has so far been sanctioned for construction of 3,58,860 houses for the State of Madhya Pradesh.

(b): The Government of Madhya Pradesh has intimated that as per the demand survey conducted by the State of Madhya Pradesh, total housing shortage in urban area is 11.52 lakh.
